

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

D.A./T.A. NO. 1844 ... 1987

Dr. A.K. Mukherji

Applicant(s)

Verse

UO 9

Respondent(s)

S.L. No.

Date

Orders

19-4-90 DR

None present for both parties on 16-8-90
Fix for orders before court and
inform the both parties and
applicant's counsel.

[Signature]
DR(S)

OR

Sir

Notices have been issued to the

both Parties
and applicant's
counsel. But
none appeared.
Cover has
been returned
back before
submitted

Sig
13/8/90

Hon' Mr D.K. Agrawal, J.M.

Hon' Mr K. Obayya, A.M.

None appears despite notice. The petition
is dismissed for want of prosecution, without
any order as to costs.

[Signature]
A.M.

(sns)

J.M.

SSG/

P.T.O.